

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**NOTIFICATION**

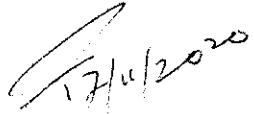
Dated Guwahati, the 17th November, 2020  
No.HC.XV.20/2019/187/RV. In continuation of this Registry's Notification No. HC.XV.20/2019/162/RV., dated 18.08.2020, the High Court has been pleased to extend the suspension period in respect of Shri Ranju Medhi, Civil Judge & Assistant Sessions Judge (under suspension), Bongaigaon, for a further period of 3 (Three) months w.e.f. 19.11.2020. During the period of suspension, his Head Quarter will be Kamrup (Metro).

By Order

Sd/- Gautam Baruah  
**REGISTRAR (VIGILANCE)**

Memo No. HC.XV.20/2019/ 187-A /RV., Dated 17.11.2020  
Copy to :-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6 for information.
2. The Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information with reference to High Court Memo. No. HC.XV.20/2019/162-A /RV., Dated 18.08.2020.
3. The District and Sessions Judge, Bongaigaon, Pin.783380 for information with reference to High Court Memo. No. HC.XV.20/2019/162-A /RV., Dated 18.08.2020.
4. The District and Sessions Judge, Kamrup (M), Guwahati, for information with reference to High Court Memo. No. HC.XV.20/2019/162-A /RV., Dated 18.08.2020.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Ranju Medhi, Civil Judge & Assistant Sessions Judge (under suspension), Bongaigaon, Present Address: House No. A14, 2<sup>nd</sup> Bye Lane (Near Rajhuwa Namghar), Nayanpur Road, Japorigog, Guwahati, Dist. Kamrup (M) (Assam), Pin.781005 for information with reference to High Court Memo. No. HC.XV.20/2019/162-A /RV., Dated 18.08.2020.
7. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above Notification in the Assam Gazette.
8. The Treasury Officer, Bongaigaon, Pin. 783380/Kamrup (Metro), Guwahati, for information with reference to High Court Memo. No. HC.XV.20/2019/162-A /RV., Dated 18.08.2020.
9. The Administrative Officer (Judicial), Appointment Section/Statement Section, Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr./ Mrs. Justice.....  
Gauhati High Court, Guwahati.
11. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
12. The C.A. to Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR (VIGILANCE)**

17/11/2020